

30.  
20/8/24



JUSTICE YASHWANT VARMA

HIGH COURT OF DELHI  
SHER SHAH ROAD  
NEW DELHI-110 503  
PH. : 011-43010101, 23383188  
09 August 2024

To

Mr. Sanjay Garg  
Principal Distt. & Sessions Judge (HQ)  
Central District,  
Tis Hazari Courts, Delhi.



Dear Sir,

As you would be aware the Hon'ble Chief Justice of India had launched the e-DHCR application of the Delhi High Court on 05 August 2024 in the august presence of Chief Justice Manmohan. The said application constitutes a comprehensive digital repository of all reportable judgments of the Delhi High Court rendered right from 1968. The application has been developed in house by a team of dedicated individuals of the e-DHCR team constituted by the Delhi High Court.

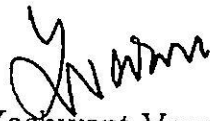
I would be grateful if all judicial officers are apprised of the launch of this application and the same being duly publicized. Having used the application myself, I am confident that they would find the e-DHCR to be an efficient research tool. Since the application also adopts AI technology, it would undoubtedly benefit from the maximum number of persons who exploit and use the application.

We would also be grateful to receive any inputs and suggestions that you may receive from our brethren and which would enable us to make the application better and more comprehensive.

With regards

Chairman IT & Digitization

P. D f SJ (Hqs)  
12/08/24

  
(Yashwant Varma)  
Chairman  
Committee to Oversee the  
Implementation of the  
e-DHCR Project  
High Court of Delhi

IT &  
WSC